THE MINISTER OF STATE IN DEPARTMENT OF AGRI-THE CULTURE AND **COOPERATION** (SHRI YOGENDRA MAKWANA) : (a) and (b). Keeping in view the indications that the Government of Federal Republic of Germany (FRG) will consider the possibility of financing a pilot project of 1000 cattle under the Indo-FRG Bilateral Assistance Programme, a Project Document has been prepared by the National Dairy Development Board, and it has been decided to formally pose it to the FRG authorities for its processing.

[Translation]

Fixation of Price of Sugarcane on Kidwai Formula

1100. SHRI MANOJ PANDEY : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the different criteria that are followed in fixing the price of sugarcane;

(b) the criteria to be followed while fixing the price of sugarcane this year; and

(c) whether Government will fix the price of sugarcan: this year taking the Kidwai Formula as the base?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO): (a) The statutory minimum price of sugarcane payable by sugar factories is fixed under the Sugarcane (Control) Order, 1966 having regard to the following:

- (a) the cost of production of sugarcane;
- (b) the return to the grower from alternative crops and the general trend of prices of agricultural commodities;
- (c) the availability of sugar to the consumer at a fair price;

- (d) the price at which sugar produced from sugarcane is sold by producers of sugar; and
- (e) the recovery of sugar from sugarcane.

(b) The minimum price of sugarcane for 1985-86 season has been fixed, keeping in view the factors mentioned at (a) above.

(c) Does not arise.

[English]

Setting up of a TV Studio at Sambalpur

1101. SHRI SRIBALLAV PANI-GRAHI: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state :

(a) whether there is widespread dissatisfaction among the viewers of the Sambalpur Doordarshan Kendra on account of the programme thereof being prepared at Cuttack, repetitions of programmes, unsatisfactory recordings and omissions of important functions from the programmes;

(b) whether the proposal of setting up of a TV studio at Sambalpur is pending for the last nine years; and

(c) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL): (a) to (c). The Sambalpur Kendra is bisically a transmitting Centre. It is not equipped with fullfledged Production facility. The Centre is fed with the programmes recorded at the Production Centre in the Cuttack Kendra where the programme Production Centre has been functioning from 1974.

The Sambalpur Kendra also relays national network programmes via the INSAT. Area specific programmes and ETV programmes meant for the cluster